

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

70

ORDER SHEET

APPLICATION NO. OF

Applicant (s)

Respondent (s)

Advocate for

Advocate for

Applicant (s)

Respondent (s)

| Notes of the Registry | Orders of the Tribunal |
|---|------------------------|
| <p>OA No. 159/2012 Date of Order: 19.07.2012</p> <p>Mr. Vijay Mehta, counsel for applicants. Mr. Kuldeep Mathur, counsel for respondents.</p> <p>Learned counsel for the applicants submitted that this case is covered as per Annexure-A/6 order dated 28.11.2011. Counsel for the respondents also agreed for the same.</p> <p>In that case, the respondents shall consider the case of these applicants in the light of the order of this Tribunal at Annexure-A/6 dated 28.11.2011, and pass an appropriate order within 2 months. Both the parties consent for the same.</p> <p>Accordingly, the OA is disposed of. No order as to costs.</p> <p><i>[Signature]</i></p> <p>[B.K.Sinha] Administrative Member</p> <p><i>[Signature]</i></p> <p>[Dr.K.B.S.Rajan] Judicial Member</p> <p><i>[Signature]</i></p> <p><i>OD</i> Reply Filed on 19/7/12</p> <p><i>[Signature]</i></p> | <p>rss</p> |